

It should be declared a holiday.

[*English*]

It should be declared a holiday.

MR. DEPUTY SPEAKER :If the whole House agrees, I have no objection. we have to take the sense of the House.

[*Translation*]

SHRI VILAS MUTTEMWAR : Mr. Deputy Speaker, Sir, You may inform the Government. The entire House is agreeable to this. (*Interruptions*)

[*English*]

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND MINISTER OF IN-  
FORMATION AND BROADCASTING  
(SHRI H.K.L. BHAGAT ) : So, far as the  
Parliament not sitting on 14th November,  
which is the birth centenary of Pandit  
Jawaharlal Nehru is concerned, the Govern-  
ment has no objection. We have no objec-  
tion. We would support it. We shall not sit on  
that day.

MR. DEPUTY SPEAKER: I think the  
House agrees on this. November 14th is a  
holiday. There would be not be any sitting of  
the House on the 14th November in view of  
Pandit Nehru's centenary.

(*Interruptions*)

SHRI ASUTOSH LAW: Sir, You appre-  
ciate the danger. It is not a question of  
narrow political fight. It is a question of na-  
tional security. The Home Minister is present  
here, he should make a statement.

MR. DEPUTY SPEAKER: Nothing, I  
cannot allow. It is a State subject.

(*Interruptions*)

MR . DEPUTY SPEAKER : You can  
give a separate notice, I will see.

(*Interruptions*)

SHRI DINESH GOSWAMI : (Guwahati  
) : Doctors are on agitation today.

MR. DEPUTY SPEAKER: You give  
notice I will see.

(*Interruptions*)

MR. DEPUTY SPEAKER : Now Papers  
to be laid. Shri A.K. Panja....

(*Interruptions*)

*Shri Basudeb Acharia and some other  
Hon. Members then Left the House.*

12.11 hrs.

#### PAPERS LAID ON THE TABLE

[*English*]

**Notification under Finance Act, 1979  
Customs Act, 1962, Central Excise Salt  
Act, 1944 and Income Tax Act, 1961**

THE MINISTER OF STATE IN THE  
DEPARTMENT OF REVENUE IN THE  
MINISTRY OF FINANCE (SHRI A.K.  
PANJA): I beg to lay on the Table:-

- (1) A copy each of the following  
Notifications (Hindi and English  
versions) under section 41 of the  
Finance Act, 1979:-
  - (i) G.S.R. 875(E) published in  
Gazette of India dated the  
23rd August, 1988 together  
with an explanatory memo-  
randum regarding exemption  
to His Excellency Mr. A.A.  
Mokanou, Vice-President of  
the Presidium of the Supreme  
Soviet of USSR and Mr. Mol-  
chanov, Deputy Head of the  
Department of South Asia on  
their visit to India from the  
payment of Foreign Travel  
tax.
  - (ii) G.S.R. 878(E) published in

Gazette of India dated the 26th August, 1988 together with an explanatory memorandum regarding exemption to His Excellency Mr. Rashleigh E. Jackson, Minister of Foreign Affairs of Guyana and two other members of delegation who visited India from 23rd to 27th August, 1988 from the payment of foreign travel tax.

- (iii) G.S.R. 879(E) published in Gazette of India dated the 26th August, 1988 together with an explanatory memorandum regarding exemption to His Excellency Mr. Ali Alatas, Minister of Foreign Affairs of the Republic of Indonesia and other members of delegation who visited India from 24th August, 1988 from the payment of foreign travel tax.
- (iv) G.S.R. 951(E) published in Gazette of India dated the 27th September, 1988 together with an explanatory memorandum regarding exemption to their Majesties King Birendra Bir Bikram Shah Dev and Queen Aishwarya Rajya Laxmi Devi Shah of Nepal and other members of delegation who visited India from 29th to 30th September, 1988 from the payment of foreign travel tax.
- (v) G.S.R. 955(E) published in Gazette of India dated the 28th September, 1988 together with an explanatory memorandum regarding exemption to His Excellency Mr. H.M. Ershad, President of the People's Republic of Bangladesh and other members of delegation who visited India on 29th September, 1988,

from the payment of foreign travel tax. [Placed in Library. See No. LT 6589/88]

- (2) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act 1962:-
  - (i) S.O. 892(E) published in Gazette of India dated the 27th September, 1988, together with an explanatory memorandum laying down the rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa.
  - (ii) G.S.R. 958(E) published in Gazette of India dated the 28th September, 1988 together with an explanatory memorandum making certain amendments to Notification No. 132-Customs dated the 2nd July, 1980 so as to add one more product of Nepalese origin to the List of items which qualify for preferential entry into India in terms of the Indo-Nepal Treaty of Trade, 1978.
  - (iii) G.S.R. 959(E) published in Gazette of India dated the 28th September, 1988 together with an explanatory memorandum making certain amendments to Notification No. 132-Customs dated the 2nd July, 1988, so as to add three more products of Nepalese origin to the List of items which qualify for preferential entry into India in terms of the Indo-Nepal Treaty of Trade, 1978.
  - (iv) G.S.R. 998(E) published in Gazette of India dated the 7th October, 1988 together with an explanatory memorandum

laying down the revised rate of exchange for conversion of Russian Rouble into Indian Currency or vice-versa.

- (v) G.S.R. 1029(E) published in Gazette of India dated the 24th October, 1988 together with an explanatory memorandum regarding revised rate of exchange for conversion of Russian Rouble into Indian Currency or vice-versa. [Placed in Library. See No. LT. 6590/88]
- (3) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 38 of the Central Excises and Salt Act, 1944:-
- (i) G.S.R. 866(E) published in Gazette of India dated the 19th August, 1988 together with an explanatory memorandum making certain amendments to certain Notifications so as to exempt packaging material from the whole of duty when brought for use in the manufacture of excisable goods in a Free Trade Zone and to further provide for removal of any capital goods after a period of three years from a Free Trade Zone to the Domestic Tariff area on payment of appropriate duty on the depreciated value at the time of clearance.
- (ii) The Central Excise (Fifth Amendment) Rule, 1988 published in Notification No. G.S.R. 695(E) in Gazette of India dated the 1st September, 1988.
- (iii) The Central Excise (Sixth Amendment) Rules, 1988 published in Notification No. G.S.R. 996(E) in Gazette of India dated the 6th October, 1988. [Placed in Library. See No. LT. 6591/88]
- (4) A copy of the following Notifications (Hindi and English versions) under section 296 of the Income-tax Act, 1961:-
- (i) S.O. 2892 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'The Ahmedabad Textile Mills Foundation' under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment years 1985-86 to 1988-89.
- (ii) S.O. 2893 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'Jnana Prabodhini, Pune', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment year 1988-89.
- (iii) S.O. 2894 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'The Adult Training Centre for the Blind, Ahmedabad', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment years 1987-88 to 1988-89.
- (iv) S.O. 2895 published in Gazette of India, dated the 1st October, 1988 regarding exemption to 'The Maharashtra State Council for Child Welfare, Bombay', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment years 1986-87 to 1988-89.

- (v) S.O. 2896 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'SOS children's Village of India, New Delhi', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment years 1980-81 to 1988-89.
- (vi) S.O. 2897 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'Gandhigram Trust, Gandhigram, Madurai', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment years 1986-87 to 1988-89.
- (vii) S.O. 2898 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'Harijan Sevak Sangh, New Delhi', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment year 1988-89.
- (viii) S.O. 2899 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'Swami Sukhdevanand Trust, Rishikesh', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment year 1988-89.
- (ix) S.O. 2900 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'Assam Rifles Group Insurance Scheme, Shillong', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment year 1988-89.
- (x) S.O. 2901 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'Bhagini Samai, Bombay', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment years 1986-87 to 1988-89.
- (xi) S.O. 2902 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'The Muncherjee Nowrojee Banajee Industrial Home for the Blind, Bombay', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment year 1988-89.
- (xii) S.O. 2903 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'Friends of Moral Re-armament (India, Maharashtra)', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment year 1985-86 to 1988-89.
- (xiii) S.O. 2904 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'People's Action for Development (Maharashtra)', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment year 1988-89.
- (xiv) S.O. 2905 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'Sri Ramakrishna Ashram, Nimpith, West Bengal', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment year 1988-89.

- (xv) S.O. 2906 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'The Little Sisters of the Poor', Calcutta', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment year 1988-89.
- (xvi) S.O. 2907 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'The Shradhanand Mahilashram, Bombay', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment years 1986-87 to 1988-89.
- (xvii) S.O. 2908 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'The Annie Besant Trust, Madras', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment year 1988-89.
- (xviii) S.O. 2909 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'Veda Rakshana Nidhi Trust, Madras', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment year 1988-89.
- (xix) S.O. 2910 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'Gujarat Chief Minister's Relief Fund', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment years 1987-88 and 1988-89.
- (xx) S.O. 2911 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'St. Joseph's Education and Medical Relief Society, Bombay', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment years 1985-86 to 1988-89.
- (xxi) S.O. 2912 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'The Research and Information System for the Non-Aligned and other Developing Countries, New Delhi', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment years 1984-85 to 1988-89.
- (xxii) S.O. 2913 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'The Amalgamated Tamil Nadu Shares of the Post War Services Reconstruction and Rehabilitation of Ex-servicemen Funds', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment year 1988-89.
- (xxiii) S.O. 2914 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'The Bombay Panjrapole, Bombay', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment years 1986-87 to 1988-89.
- (xxiv) S.O. 2915 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'Sanjivani Trust Bombay', under section 10(23 C) of the Income-tax Act, 1961

- for the period covered by the assessment year 1988-89.
- (xxv) S.O. 2916 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'Sri Vithaldad Damodar Thackersey Charitable Trust, Bombay', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment years 1987-88 to 1988-89.
- (xxvi) S.O. 2917 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'Navajivan Trust, Ahmedabad', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment year 1988-89.
- (xxvii) S.O. 2918 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'Maharana Pratap Smarak Samiti, Udaipur', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment years 1985-86 to 1988-89.
- (xxviii) S.O. 2919 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'The Gram Vikas Trust, Ahmedabad', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment years 1984-85 to 1988-89.
- (xxix) S.O. 2920 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'Swaminarayan Akasharpith, Shahibaug, Ahmedabad, under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment years 1987-88 to 1988-89.
- (xxx) S.O. 2921 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'The Theosophy Company (India) Private Limited, Bombay', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment year 1988-89.
- (xxxi) S.O. 2922 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'India International Centre, New Delhi', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment year 1988-89.
- (xxxii) S.O. 2923 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'Sri Satya Sai Central Trust, Brindavan, Bangalore', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment year 1988-89.
- (xxxiii) S.O. 2924 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'Cathedral Relief Service, Calcutta', under section 10(23 C) of the Income-tax Act, 1961, for the period covered by the assessment year 1988-89.
- (xxxiv) S.O. 2925 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'Agri-Horticultural

- Society, 1988 Madras', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment years 1984-85 to 1988-89.
- (xxxv) S.O. 2926 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'Sanjay Gandhi Memorial Trust, New Delhi', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment year 1988-89.
- (xxxvi) S.O. 2927 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'Association of State Road Transport Undertakings, New Delhi', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment years 1986-87 to 1988-89.
- (xxxvii) S.O. 2928 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'Institute of Rural Management, Anand, Gujarat', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment years 1986-87 to 1988-89.
- (xxxviii) S.O. 2929 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'The Institute of Company Secretaries of India', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment year 1988-89.
- (xxxix) S.O. 2930 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'Bharatiya Adimjati Sevak Sangh, New Delhi', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment years 1987-88 to 1988-89.
- (x1) S.O. 2931 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'Emmanuel Full Gospel Mission Trust, Salem', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment years 1985-86 to 1988-89.
- (x1i) S.O. 2932 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'Ramakrishna Vivekananda Mission and Vivekananda Math, Barrackpore, West Bengal', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment years 1986-87 to 1988-89.
- (xlii) S.O. 2933 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'Raja Ram Mohan Roy Library Foundation, Calcutta', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment year 1988-89.
- (xliii) S.O. 2934 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'Institute for Motivating Self-Employment, Calcutta', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment year 1988-89.

- (xiv) S.O. 2935 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'Centre for Public Sector Studies, New Delhi' under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment year 1988-89.
- (xiv) S.O. 2936 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'Sri Krishna Gopal Ayurvedic Bhavan (Dharmarth Aushdhalaya), Kalera Distt. Ajmer', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment years 1986-87 to 1988-89.
- (x1vi) S.O. 2937 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'South Central Zone Cultural Centre, Nagpur', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment years 1987-88 and 1988-89.
- (x1vii) S.O. 2938 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'Bureau of Indian Standards, New Delhi', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment year 1988-89.
- (x1viii) S.O. 2939 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'Bihar School of Yoga', under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1987-88 to 1988-89.

- (x1ix) S.O. 2940 published in Gazette of India dated the 1st October, 1988 regarding exemption to 'South Zone Cultural Centre, Thanjavur', under section 10(23 C) of the Income-tax Act, 1961 for the period covered by the assessment years 1987-88 and 1988-89. [Placed in Library. See No. LT. 6592/88.]

**Notification *Re:* exemption from Payment of Foreign Exchange Conservation (Travel) Tax and Annual Reports of the Regional Rural Banks etc. etc.**

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): I beg to lay on the Table:-

- (1) A copy of the Notification No. G.S.R. 874(E) (Hindi and English versions) published in Gazette of India dated the 19th August, 1988 regarding exemption from payment of the whole of the Foreign Exchange Conservation (Travel) Tax on any release of foreign exchange for pilgrimage to Hayat Pitafi in Pakistan, under section 105 of the Finance Act, 1987 [Placed in Library. See No. LT. 6593/88.]
- (2) A copy each of the following Annual Reports (Hindi and English versions):-
  - (i) Report of the Varada Grammeena Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon [Placed in Library. See No. LT. 6594/88]
  - (ii) Report of the Ranchi Kshetriya Gramin Bank for the year

- ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. *See No. LT. 6595/88*]
- (iii) Report of the Nagaland Rural Bank for the year ended the 31st December, 1987 together with Accounts and the Auditor's Report, thereon. [Placed in Library. *See No. LT. 6596/88*]
- (iv) Report of the Rae Bareilly Kshetriya Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report, thereon. [Placed in Library. *See No. LT. 6597/88.*]
- (v) Report of the Tungabhadra Gramin Bank for the year ended the 31st December, 1987 together with Accounts and the Auditor's Report thereon. [Placed in Library. *See No. LT. 6598/88.*]
- (vi) Report of the Panchmahal Vadodara Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. *See No. LT. 6599/88.*]
- (vii) Report of the Sri Sathavahana Grameena Bank for the year ended the 31st December, 1987 together with Accounts and the Auditor's Report thereon. [Placed in Library. *See No. LT. 6600/88.*]
- (viii) Report of the Sagar Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. *See No. LT. 6601/88.*]
- (ix) Report of the Shahdol Kshetriya Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and Auditor's Report thereon. [Placed in Library. *See No. LT. 6602/88.*]
- (x) Report of the Jaipur Nagaur Aanchalik Gramin Bank for the year ended the 31st December, 1987 together with Accounts and the Auditor's Report thereon. [Placed in Library. *See No. LT. 6603/88.*]
- (xi) Report of the Ballia Kshetriya Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. *See No. LT. 6604/88.*]
- (xii) Report of the Rayalaseema Grameena Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. *See No. LT. 6605/88.*]
- (xiii) Report of the Kamraj Rural Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. *See No. LT. 6606/88.*]
- (xiv) Report of the Kapurthala Firozpur Kshetriya Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. *See No. LT. 6607/88.*]

- (xv) Report of the Pragjyotish Gaonlia Bank for the year ended the 31st December, 1987 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6608/88.]
- (xvi) Report of the Prathma Bank for the year ended the 31st December, 1987 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6609/88.]
- (xvii) Report of the Palamau Kshetriya Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6610/88.]
- (xviii) Report of the Kashi Gramin Bank for the year ended the 31st December, 1987 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6611/88.]
- (xix) Report of the Madhubani Kshetriya Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6612/88.]
- (xx) Report of the Santhal Parganas Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6613/88.]
- (xxi) Report of the Rushikulya Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6614/88.]
- (xxii) Report of the Manipur Rural Bank for the year ended the 31st December, 1987 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6615/88.]
- (xxiii) Report of the Pithoragarh Kshetriya Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6616/88.]
- (xxiv) Report of the Subansiri Gaonlia Bank for the year ended the 31st December, 1987 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6617/88.]
- (xxv) Report of the Begusarai Kshetriya Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6618/88.]
- (xxvi) Report of the Devi Patan Kshetriya Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6619/88.]
- (xxvii) Report of the Faizabad Kshetriya Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6620/88.]
- (xxviii) Report of the Bardhaman

- Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. *See* No. LT. 6621/88.]
- (xxix) Report of the Barabanki Gramin Bank for the year ended the 31st December, 1987 together with Accounts and the Auditor's Report thereon. [Placed in Library. *See* No. LT. 6622/88.]
- (xxx) Report of the Cuttack Gramya Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. *See* No. LT. 6623/88.]
- (xxxii) Report of the Puri Gramya Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. *See* No. LT. 6624/88.]
- (xxxiii) Report of the Bhagirath Gramin Bank for the year ended the 31st December, 1987 together with Accounts and the Auditor's Report thereon. [Placed in Library. *See* No. LT. 6625/88.]
- (xxxiiii) Report of the Giridih Kshetriya Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. *See* No. LT. 6626/88.]
- (xxxv) Report of the Vidur Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon.
- [Placed in Library. *See* No. LT. 6627/88.]
- (xxxv) Report of the Bastar Kshetriya Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. *See* No. LT. 6628/88.]
- (xxxvi) Report of the Fatehpur Kshetriya Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. *See* No. LT. 6629/88.]
- (xxxvii) Report of the Pandyan Grama Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. *See* No. LT. 6630/88.]
- (xxxviii) Report of the Bareilly Kshetriya Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. *See* No. LT. 6631/88.]
- (xxxix) Report of the Champaran Kshetriya Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. *See* No. LT. 6632/88.]
- (x1) Report of the North Malabar Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. *See* No. LT. 6633/88.]
- (x1i) Report of the Drug Rajna-

- ndgaon Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6634/88.]
- (xlii) Report of the Bilaspur Raipur Kshetriya Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6635/88.]
- (xliii) Report of the Dhenkanal Gramya Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6636/88.]
- (xliv) Report of the Kakathiya Grammeena Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6637/88.]
- (xlv) Report of the Raigarh Kshetriya Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6638/88.]
- (xlvi) Report of the Shri Venkateswara Grammeena Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6639/88.]
- (xlvii) Report of the Gaur Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6640/88.]
- (xlviii) Report of the Sharda Gramin Bank for the year ended the 31st December, 1987 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6641/88.]
- (xlix) Report of the Sultanpur Kshetriya Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6642/88.]
- (l) Report of the Shivalik Kshetriya Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6643/88.]
- (li) Report of the Lakhimi Gaonlia Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6644/88.]
- (lii) Report of the Allahabad Kshetriya Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6645/88.]
- (liii) Report of the Monghyr Kshetriya Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6646/88.]
- (liv) Report of the Samvut Kshet-

- riya Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. *See* No. LT. 6647/88.]
- (iv) Report of the Golconda Grammeena Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. *See* No. LT. 6648/88.]
- (lvi) Report of the Balasore Gramya Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. *See* No. LT. 6649/88.]
- (lvii) Report of the Pratapgarh Kshetriya Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. *See* No. LT. 6650/88.]
- (lviii) Report of the Arunachal Pradesh Rural Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. *See* No. LT. 6651/88.]
- (lix) Report of the Sriganganagar Kshetriya Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. *See* No. LT. 6652/88.]
- (lx) Report of the Sarayu Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. *See* No. LT. 6653/88.]
- (lxi) Report of the Magadh Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. *See* No. LT. 6654/88.]
- (lxii) Report of the Bhagalpur Banka Kshetriya Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. *See* No. LT. 6655/88.]
- (lxiii) Report of the Shekhawati Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. *See* No. LT. 6656/88.]
- (lxiv) Report of the Mallabhum Gramin Bank for the year ended the 31st December, 1987 together with Accounts and the Auditor's Report thereon. [Placed in Library. *See* No. LT. 6657/88.]
- (lxv) Report of the Junagadh Amreli Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. *See* No. LT. 6658/88.]
- (lxvi) Report of the Ellaquai Dehati Bank for the year ended the 31st December, 1987 together with Accounts and the Auditor's Report thereon. [Placed in Library. *See* No. LT. 6659/88.]

- (b xvii) Report of the Mayurakshi Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6660/88.]
- (b xviii) Report of the Ganga Yamuna Gramin Bank for the year ended the 31st December, 1987 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6661/88.]
- (b xix) Report of the Mithila Kshetriya Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6662/88.]
- (b xx) Report of the Cachar Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6663/88.]
- (b xxi) Report of the Balangir Aanchalik Gramya Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6664/88.]
- (b xxii) Report of the Hissar Sirsa Kshetriya Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6665/88.]
- (b xxiii) Report of the Vindhyavasini Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6666/88.]
- (b xxiv) Report of the Samastipur Kshetriya Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6667/88.]
- (b xxv) Report of the Tripura Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6668/88.]
- (b xxvi) Report of the Saran Kshetriya Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6669/88.]
- (b xxvii) Report of the Baitarani Gramya Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6670/88.]
- (b xxviii) Report of the Haryana Kshetriya Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6671/88.]
- (b xxix) Report of the Marwar Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6672/88.]

- (lxxx) Report of the Chhatrasal Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6673/88.]
- (lxxxii) Report of the Siwan Kshetriya Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6675/88.]
- (lxxxiii) Report of the Nainital Almora Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6676/88.]
- (lxxxiv) Report of the South Malabar Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6677/88.]
- (lxxxv) Report of the Mandla Balaghat Kshetriya Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6678/88.]
- (lxxxvi) Report of the Buldhana Gramin Bank for the year ended the 31st December,

1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6679/88.]

- (lxxxvii) Report of the Uttar Banga Kshetriya Gramin Bank for the year ended the 31st December, 1987 together with the Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT. 6680/88.]

**Notification under Imports and Exports (Control) Act, 1947**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): I beg to lay on the Table a copy of the Notification No. S.O. 898(E) (Hindi and English versions) published in Gazette of India dated the 30th September, 1988 making certain amendments in the Open General Licence No. 24/22 dated the 30th March, 1988 issued under section 3 of the Imports and Exports (Control) Act, 1947. [Placed in Library. See No. LT. 6681/88.]

**Statements showing action taken by Government on various Assurances, Promises and undertakings given by Ministers during various Sessions of 8th Lok Sabha**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIMATI SHEILA DIKSHIT): I beg to lay on the Table the following statements (Hindi and English versions) showing action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Eighth Lok Sabha:-

- (i) Statement No. XIX—Fourth Session 1985. [Placed in Library. See No. LT. 6682/88.]
- (ii) Statement No. XVIII—Fifth Session 1986. [Placed in Library.]

See No. LT. 6683/88].

12.13 1/2 hrs.

(iii) Statement No. XV—Sixth Session 1987. [Placed in Library. See No. LT. 6684/88].

ELECTION TO COMMITTEE

[English]

(iv) Statement No. XIII—Seventh Session 1986. [Placed in Library. See No. LT. 6685/88].

Marine Products Export Development Authority

(v) Statement No. XII—Eight Session 1987. [Placed in Library. See No. LT. 6686/88].

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): I beg to move the following:

(vi) Statement No. VIII—Second Parlot Eight Session 1987. [Placed in Library. See No. LT. 6687/88].

"That in pursuance of sub-section 3 (c) of section 4 of the Marine Products Export Development Authority Act, 1972, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member of the Marine Products Export Development Authority, subject to the other provisions of the said Act."

(vii) Statement No. VII—Ninth Session, 1987. [Placed in Library. See No. LT. 6688/88].

(viii) Statement No. V—Tenth Session 1988. [Placed in Library. See No. LT. 6689/88].

MR. DEPUTY SPEAKER: The question is:

(ix) Statement No. I—; Eleventh Session 1988. [Placed in Library. See No. LT. 6690/88].

"That in pursuance of sub-section 3(c) of section 4 of the Marine Products Export Development Authority Act, 1972, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member of the Marine Products Export Development Authority, subject to the other provisions of the said Act."

12.13 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

[English]

Forth-elfth Report

SHRI VAKKOM PURUSHOTHAMAN (Allepey): Sir, I beg to present the Forty-eighth Report (Hindi and English versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in their Fifteenth Report on Indian Petrochemicals Corporation Limited-Project Implementation.

*The motion was adopted.*

12.14 hrs.

NATIONAL HIGHWAYS AUTHORITY OF INDIA BILL\*

[English]

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT